

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†215
ANSWERED ON 04.02.2019**

SETTING UP OF RURAL TOURISM HUBS

†215. SHRI JUGAL KISHORE:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes to set up rural tourism hubs and tourism parks to promote tourism on a large scale;**
- (b) if so, the details thereof; and**
- (c) the details of such hubs and parks proposed to be set up in Jammu and Kashmir along with the number thereof?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI K.J. ALPHONS)

(a) & (b): The Ministry of Tourism, under the scheme of Swadesh Darshan, provides Central Financial Assistance to State Governments/Union Territory (UT) Administrations/Central Agencies for development of tourist infrastructure in identified thematic circuits in the country. The projects for development under the scheme are identified in consultation with the State Governments/UT Administrations and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier.

Rural circuit is one of the fifteen thematic circuits identified for development under the scheme. The list of projects sanctioned by the Ministry under the Rural Circuit is as below:

(Rs. in crore)

S. No.	State/Year of Sanction	Name of the Project	Amount Sanctioned
1.	Bihar 2017-18	Development of Bhitiharwa - Chandrahia - Turkaulia	44.65
2.	Kerala 2018-19	Development of Malanad Malabar Cruise Tourism	80.37

(c): The list of projects sanctioned to the State of Jammu and Kashmir under the Swadesh Darshan Scheme is given at the Annexure. No project has been sanctioned to the state under Rural Circuit of the above scheme.

ANNEXURE**STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.†215 ANSWERED ON 04.02.2019 REGARDING SETTING UP OF RURAL TOURISM HUBS.**

The list of projects sanctioned to the State of Jammu and Kashmir under the Swadesh Darshan Scheme of Ministry of Tourism is as below:

(Rs. in crore)

Sl. No.	Name of the Circuit	Name of the Project	Amt. Sanctioned
Year 2016-17			
1.	Himalayan Circuit	Integrated Development of Tourism Infrastructure Projects in the State of Jammu and Kashmir.	82.97
2.	Himalayan Circuit	Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian-Pulwama under Himalayan Circuit theme in J&K.	96.38
3.	Himalayan Circuit	Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed in Floods in 2014 under PM Development Package for J&K	98.70
4.	Himalayan Circuit	Integrated Development of Tourist facilities at Mantalai- Sudhmahadev-Patnitop under Himalayan Circuit Theme in J&K.	97.82
5.	Himalayan Circuit	Integrated Development of Tourist Facilities at Anantnag- Kishtwar-Pahalgam – Daksum – Ranjit Sagar Dam under Himalayan Circuit Theme in J&K.	96.39
6.	Himalayan Circuit	Integrated Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh Circuit under Himalayan Circuit Theme in J&K.	96.93
		Total	569.19
